

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

PRINCIPAL BENCH

COMPANY APPEAL (AT) (Insolvency)No.935/2020

In the matter of:

Directorate of Economic Offences

Appellant

Vs

Binay Kumar Singhania & Ors

Respondent

Present:

Ms Nandini Sen, Advocate for the appellant.

Mr. Gaurav Mitra, Mr Kanishk Khetan, Mr Nipun Gautam, Advocates for the Respondent.

With

COMPANY APPEAL (AT)No.3/2021

In the matter of:

Directorate of Economic Offences

Appellant

Vs

Binay Kumar Singhania & Ors

Respondent

Present:

Ms Nandini Sen, Advocate for the appellant.

Mr. Binay Kumar Singhania, Liquidator.

Mr. Gaurav Mitra, Mr Kanishk Khetan, Mr Nipun Gautam, Advocates for the Respondent.

ORDER
(Virtual Mode)

17.02.2021- Heard learned counsel for the parties at length. Arguments concluded. **Reserved for Judgement.**

Parties may file written submissions not more than three pages alongwith relevant citations within a week.

Interim order to continue till passing of the judgement.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Kanthi Narahari)
Member (Technical)

Bm/kam